

Read :- 1) The applications received from Judicial Officers for grant of Diwali Holidays.

ORDER

PART - I

The following Judicial Officers are granted Diwali holidays for the period mentioned against their name with permission to leave the headquarter for the said period.

1)	Shri A.V. Gujarathi, District Judge-1 & Addl. S.J., <u>Latur</u> .	:	31/10/2021 to 07/11/2021
2)	Shri D.P. Ragit, District Judge-2 & Addl. S.J., <u>Latur</u> .	:	03/11/2021 to 07/11/2021
3)	Shri. K.S. Totla, District Judge-3 & Asstt. S.J., <u>Latur</u> .	:	31/10/2021 to 07/11/2021
4)	Shri J.M. Dalvi, District Judge-4 & Asstt. S.J., <u>Latur</u> .	:	31/10/2021 to 07/11/2021
5)	Shri B.C. Kamble, Extra Joint District Judge, <u>Latur</u> .	:	31/10/2021 to 07/11/2021
6)	Shri N.K. Maner, District Judge-1 & Addl. S.J., <u>Udgir</u> .	:	31/10/2021 to 03/11/2021 & 06/11/2021 to 07/11/2021
7)	Shri Y.P. Manathkar, District Judge-1 & Addl. S.J., <u>Udgir</u> .	:	31/10/2021 to 05/11/2021 & 07/11/2021
8)	Shri P.D. Subhedar, Adhoc District Judge-1 & Addl. S.J., <u>Udgir</u> .	:	31/10/2021 to 02/11/2021 & 04/11/2021 to 07/11/2021
9)	Shri P.M. Nagalkar, District Judge-1 & Addl. S.J, <u>Nilanga</u> .	:	31/10/2021 to 07/11/2021
10)	Shri S.D. Thakare, District Judge-1 & Addl. S.J, <u>Ahmedpur</u> .	:	31/10/2021 to 06/11/2021

(2)

PART – II

During the absence of above Judicial Officers the following charge arrangement is made.

Sr. No.	The Name of Incharge Judicial Officer	The charge is kept of the following Courts		Period of inchargeship
1	2	3		4
1)	Shri.D.P. Ragit, District Judge-2 & Additional Sessions Judge, <u>Latur.</u>	1)	The Principal Dist. & Sessions Judge, <u>Latur.</u>	31/10/2021 to 02/11/2021
		2)	The Dist.Judge-1 & Addl.S.J., <u>Latur.</u>	
		3)	The Dist.Judge-3 & Asstt.S.J., <u>Latur.</u>	
		4)	The Dist.Judge-4 & Asstt.S.J., <u>Latur.</u>	
		5)	The Extra Joint District Judge, <u>Latur.</u>	
		6)	The Dist.Judge-1 & Addl.S.J., <u>Udgir.</u>	
		7)	The Dist.Judge-2 & Addl.S.J., <u>Udgir.</u>	
		8)	The Adhoc Dist.Judge-1 & Addl.S.J., <u>Udgir.</u>	
		9)	The Dist.Judge-1 & Addl.S.J., <u>Nilanga.</u>	
		10)	The Dist.Judge-1 & Addl.S.J., <u>Ahmedpur.</u>	
2)	Shri. P.D. Subhedar, Adhoc District Judge-1 & Additional Sessions Judge, <u>Udgir.</u>	1)	The Principal Dist. & Sessions Judge, <u>Latur.</u>	03/11/2021
		2)	The Dist.Judge-1 & Addl.S.J., <u>Latur.</u>	
		3)	The Dist.Judge-2 & Addl.S.J., <u>Latur.</u>	
		4)	The Dist.Judge-3 & Asstt.S.J., <u>Latur.</u>	
		5)	The Dist.Judge-4 & Asstt.S.J., <u>Latur.</u>	
		6)	The Extra Joint District Judge, <u>Latur.</u>	
		7)	The Dist.Judge-1 & Addl.S.J., <u>Udgir.</u>	
		8)	The Dist.Judge-2 & Addl.S.J., <u>Udgir.</u>	
		9)	The Dist.Judge-1 & Addl.S.J., <u>Nilanga.</u>	
		10)	The Dist.Judge-1 & Addl.S.J., <u>Ahmedpur.</u>	

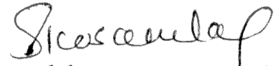
Sr. No.	The Name of Incharge Judicial Officer	The charge is kept of the following Courts		Period of inchargeship
1	2	3		4
3)	Shri.N.K. Maner, District Judge-1 & Additional Sessions Judge, <u>Udgir.</u>	1)	The Principal Dist. & Sessions Judge, <u>Latur.</u>	04/11/2021 and 05/11/2021
		2)	The Dist.Judge-1 & Addl.S.J., <u>Latur.</u>	
		3)	The Dist.Judge-2 & Addl.S.J., <u>Latur.</u>	
		4)	The Dist.Judge-3 & Asstt.S.J., <u>Latur.</u>	
		5)	The Dist.Judge-4 & Asstt.S.J., <u>Latur.</u>	
		6)	The Extra Joint District Judge, <u>Latur.</u>	
		7)	The Dist.Judge-2 & Addl.S.J., <u>Udgir.</u>	
		8)	The Adhoc Dist.Judge-1 & Addl.S.J., <u>Udgir.</u>	
		9)	The Dist.Judge-1 & Addl.S.J., <u>Nilanga.</u>	
		10)	The Dist.Judge-1 & Addl.S.J., <u>Ahmedpur.</u>	
2)	Shri.Y.P. Manathkar, District Judge-2 & Additional Sessions Judge, <u>Udgir.</u>	1)	The Principal Dist. & Sessions Judge, <u>Latur.</u>	06/11/2021
		2)	The Dist.Judge-1 & Addl.S.J., <u>Latur.</u>	
		3)	The Dist.Judge-2 & Addl.S.J., <u>Latur.</u>	
		4)	The Dist.Judge-3 & Asstt.S.J., <u>Latur.</u>	
		5)	The Dist.Judge-4 & Asstt.S.J., <u>Latur.</u>	
		6)	The Extra Joint District Judge, <u>Latur.</u>	
		7)	The Dist.Judge-1 & Addl.S.J., <u>Udgir.</u>	
		8)	The Adhoc Dist.Judge-1 & Addl.S.J., <u>Udgir.</u>	
		9)	The Dist.Judge-1 & Addl.S.J., <u>Nilanga.</u>	
		10)	The Dist.Judge-1 & Addl.S.J., <u>Ahmedpur.</u>	

(4)

Sr. No.	The Name of Incharge Judicial Officer	The charge is kept of the following Courts		Period of inchargeship
1	2	3		4
3)	Shri S.D. Thakare, District Judge-1 & Additional Sessions Judge, <u>Ahmedpur.</u>	1)	The Principal Dist. & Sessions Judge, <u>Latur.</u>	07/11/2021
2)		The Dist.Judge-1 & Addl.S.J., <u>Latur.</u>		
3)		The Dist.Judge-2 & Addl.S.J., <u>Latur.</u>		
4)		The Dist.Judge-3 & Asstt.S.J., <u>Latur.</u>		
5)		The Dist.Judge-4 & Asstt.S.J., <u>Latur.</u>		
6)		The Extra Joint District Judge, <u>Latur.</u>		
7)		The Dist.Judge-1 & Addl.S.J., <u>Udgir.</u>		
8)		The Dist.Judge-2 & Addl.S.J., <u>Udgir.</u>		
9)		The Adhoc Dist.Judge-1 & Addl.S.J., <u>Udgir.</u>		
10)		The Dist.Judge-1 & Addl.S.J., <u>Nilanga.</u>		

DISTRICT COURT, LATUR

Dated :- 23rd October, 2021.


(Surekha S. Kosamkar)
Principal District & Sessions Judge,
LATUR.

No.HKW(Adm)/ 9804 /2021

District Court, Latur.

Dated :- 23/10/2021.

Copy forwarded for information and necessary action to :-

- 1) The District Judge-1, Latur/Ahmedpur/Udgir/Nilanga.
- 2) The District Judge-2, Latur/Udgir.
- 3) The District Judge-3/4, Latur.
- 4) The Adhoc District Judge-1, Udgir.
- 5) The Extra Joint District Judge, Latur.
- 6) The Court Manager, District Court, Latur.
- 7) The Superintendent of Police, Latur.
- 8) The District Government Pleader, Latur.
- 9) The Registrar, District Court, Latur.
- 10) The President, District Bar Association, Latur.
- 11) The President, Taluka Bar Association, AUSA/Nilanga/Deoni/
Udgir/Ahmedpur/Chakur/Renapur.
- 12) The Superintendent ((Judicial)/ (C&F), District Court, Latur.
- 13) The Assistant Superintendent (Record), District Court, Latur.
- 13) The Bench Clerk, District Court, Latur.
- 14) The D.S.A., District Court, Latur (directed to upload this order on official website of District Court).

Copy to :- 15) Office-Order-Book.
